

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/224(KB)2021
IA(COMPANIES.ACT)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	MS. RADHA BANSAL VS MINING ASSOCIATES PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Rajinder Goyal, Adv.] For the Petitioner

Mr. Joy Saha, Sr. Adv.] For the Respondents

Mr. Sankarsan Sarkar, Adv.]

Mr. Shaunak Mitra, Adv.]

Mr. Tanmoy Sett, Adv.]

Mr. Durgesh Kr. Jha, PCS]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the respondents present.
2. List this matter for further consideration on **01.08.2024** at **01:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.